

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 3886
(TO BE ANSWERED ON 03.01.2019)**

NEW DTH POLICY

3886. SHRI GAURAV GOGOI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has finalised the new Direct-To-Home (DTH) policy;
- (b) if so, the details thereof;
- (c) whether interim licenses of certain players are likely to expire by December 31 and if so, the details thereof; and
- (d) the time by which the new policy is expected to be announced and finalised?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}

(a) & (b) No Madam.

(c) & (d) The new Direct-To- Home (DTH) policy guidelines is under finalization. Licenses of those DTH operators whose interim renewals were getting expired on 31st December, 2018 have already been granted interim extension upto 30.06.2019.